GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTIONS No. 150

TO BE ANSWERED ON MONDAY, JULY 21, 2025/ASHADHA 30, 1947 (SAKA)

"CONSTITUTION OF 8TH CENTRAL PAY COMMISSION"

150: Shri T R Baalu:

Shri Anand Bhadauria:

Will the Minister of Finance be pleased to state:

- (a) whether the setting up of the 8th Pay Commission for Central Government employees has been Notified which was announced in January, 2025;
- (b) if so, the details thereof and if not, the reasons for not setting up it after lapse of six months:
- (c) the time by which the Chairperson and Members of the 8th CPC would be appointed along with the terms of reference of the Commission; and
- (d) the time by which the revised pay scales will be implemented for the employees and pensioners?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b): It has been decided by the Government to constitute the 8th Central Pay Commission (CPC). Inputs have been sought from major stakeholders, including Ministry of Defence, Ministry of Home Affairs, Department of Personnel & Training and from States.
- (c): The Chairperson and Members of the 8th CPC would be appointed once the 8th CPC is notified by the Government.
- (d): The implementation would be taken up once the recommendations are made by the 8th CPC and are accepted by the Government.
